

Salary structure within Air India

1882. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that although Air India is a Public Sector, there are different pay structure, salary allowances for the Pilots, Engineers, Staff, Captain, Ground Staff and Cabin Crew, working in Air India, Air India Express, Air India Charter and Alliance Airlines;

(b) whether some employees are getting arrear dues whereas other employees are not getting; and

(c) if so, the reasons for such discrimination?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) and (c) Yes, Sir. There has been delay in payment of arrear dues because of the severe liquidity crisis in Air India. The delays, when they occur, affect all categories of employees and are not selective.

Verification of licences by DGCA

1883. SHRI B.S. GNANADESIKAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Directorate General of Civil Aviation has verified nearly 3000 to 4000 licences in view of an Air India pilot obtaining flying licence by allegedly forging marksheets recently;

(b) if so, the details thereof and total number of pilot licences issued for the last three years; and

(c) the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) Since January, 2008 till date, Directorate General of Civil Aviation (DGCA) has issued 5016 Commercial Pilot Licence (CPL), 268; Commercial Helicopter Pilot Licence (CHPL); 1322 Airlines Transport Pilot Licence (ATPL); 28 Airlines Transport Pilot Licence (H) and 827 Private Pilot Licence. Recently cases of candidates